

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**EASTERN ZONE BENCH, KOLKATA**

**IN THE MATTER OF:**

**Miscellaneous Application No. 13/2025/EZ**

**in**

**Original Application No. 19/2021/EZ**

**RAVI SHANKAR MANDAL**

**...Applicant**

**-Versus-**

**UNION OF INDIA & ORS.**

**...Respondents**

**INDEX**

Sl. No.	Particulars	Page No.
1.	Affidavit filed by Secretary, Forest Environment and Climate Change Department, Government of Jharkhand -cum- Chairman, Joint Committee constituted by the Hon'ble Tribunal, and Verification.	1 - 3
2.	ANNEXURE – A	4 - 9
3.	ANNEXURE – B	10 - 15
4.	ANNEXURE – C	16

**AISHWARYA RAJYASHREE**

**Advocate**

**Bar Association Room No. 5,**

**High Court, Calcutta**

**Chamber: 8/1, K.S. Roy Road,**

**Kolkata: 700001.**

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श्री न्यायिक अधीन, न्यायिक अधीन-1000  
श्री न्यायिक अधीन 1950 by Govt.  
Jharkhand Ranchi (India)

**Before The National Green Tribunal, Eastern Zone Bench, Kolkata**

M.A. No.-13/2025/EZ

In

Original Application No.-19/2021/EZ

&

M.A. No.- 13/2024/EZ

Ravi Shankar Mandal.....Applicant

Versus

Union of India & Ors.....Respondents

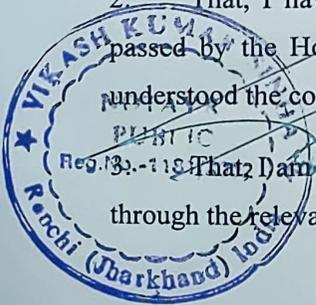
**Affidavit of the Secretary, Forest, Environment & Climate Change Department, Government of Jharkhand-cum- Chairman, Joint Committee constituted by the Hon'ble Tribunal in compliance of order dated 08.04.2025.**

I , Aboobacker Siddique P. S/O Shri Mohammed Haji presently posted as the Secretary, Forest, Environment & Climate Change Department, Government of Jharkhand and am duly competent to swear this affidavit and do here by solemnly state and affirm as follows: -

1. That, at present I am working and posted as the Secretary, Forest, Environment & Climate Change Department, Government of Jharkhand and as such, I am well acquainted with all the facts and circumstances of the case.

2. That, I have gone through the order dated 25.04.2024 and order dated 08.04.2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata and have understood the contents therein.

That I am duly competent to swear this affidavit. Further, it is stated that I have gone through the relevant files and records in the present case.



186 03 JUL 2025

4. That, the instant M.A. was taken up Suo-Moto by the Eastern Zone Bench, Kolkata of NGT on 08.04.2025 and the Hon'ble Tribunal was passed to issue the direction to the Secretary –cum- Chairman of the Joint Committee Forest, Environment & Climate Change Department, Government of Jharkhand to file the affidavit with respect to the compliances in terms of the Order passed on 25.04.2024.

5. That, it is humbly stated and submitted that several letters (Six letters) issued by the office of the Chairman of the Joint Committee to Railway/WBPDCL/DC, Dumka/MS, JSPCB for the full compliance of the order dated 25.04.2024.

The said Letters are annexed as Annexure 'A' series.

6. That, it is humbly stated and submitted that in compliance of the Department letters and order dated 25.04.2024 the Deputy Commissioner, Dumka / Regional Officer, JSPCB/ Railway personnel and WBPDCL personnel jointly visited the said site on 15.05.2025 and submitted the inspection report with photographs in view of current status in compliance of the direction dated 08.04.2025

The inspection report dated 15.05.2025 is annexed as Annexure 'B'.

7. Compliance Points vide Order dated 25.04.2024 and updated compliances status as per the inspection report is hereunder:-

Points	Points of Compliance of the Order dated 25.04.2024	Status of Compliances
a	PTZ camera are not installed at Phulo-Jhano Chowk	PTZ cameras have been installed at Phulo-Jhano Chowk.
b	Dust collection has not been installed at the Railway Siding in accordance with the directions given	In this regard, Assistant Commercial Manager-I, Eastern Railway Asansol has submitted a request letter Ref. no. C.4/Pollution Control/ASN/20 Asansol, dated-19.05.2025, stating that installation of dust collector in such an open space of Dumka Goods Shed to mitigate the coal dust is not feasible, However PM10 analyser has been installed at the railway siding to monitor PM 10 levels, with its online connectivity provided to the JSPCB server.
	GI sheet with a height ranging from 20 to 25 feet, has not been installed between coal siding railway line no. 05 and 06 to prevent dust and airborne particles from the siding area from entering into the passenger area	The GI sheet, with a height ranging from 20 to 25 feet has been installed between coal siding railway line no. 05 and 06 to prevent the dust and airborne particles from the siding area from entering into the passenger area.

03 JUL 2025



d	7 fog mist cannon are installed and functional in the north direction and 3 more fog mist cannon are to be installed in the same direction	14 Nos. of fog mist cannon have been installed at the railway siding for effective dust suppression.
e	No water sprinklers have been installed on the side of stone chips siding to control the dust particles	During the inspection, the GSS of the Goods Shed at Dumka Railway Station informed that 05 mist fog cannons have been purchased and are currently in the process of being installed. The construction of platforms for the fog mist cannons and the water line connections is also underway.
f	A pucca approach road has not been constructed in the wharf area and the space between railway line no.05 and 06 to mitigate the dispersion of re-suspended dust and airborne particles	A pucca approach road has been constructed using concrete railway sleeper in the wharf area and the space between railway line no. 05 and 06 to mitigate the dispersion of re-suspended dust and airborne particles.
g	Wheel washing and vehicle wetting facility has not been developed at the specified location.	WBPDCCL has developed a combined coal wetting & wheel washing facilities in transportation route at mouza-Hetkoria near Nakti village before entering the populated area of Dumka town.

8. It is humbly stated and submitted that due to partial compliance of point 'e' of order dated 25.04.2024, a direction has been issued to DRM, Asansol Eastern Railway Division to ensure the full and final compliances timely at the earliest vide letter no-2279 dated-02.07.2025.

The said Letter is annexed as Annexure 'C'.

9. That, this affidavit is filed bonafide and in the interest of Justice.

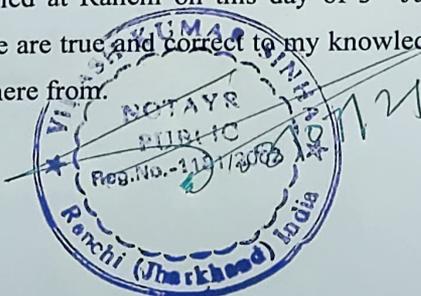
10. That the statements made in above paragraphs are true in my knowledge and annexure are true copy of its original.

*Abusbaque Siddique P.*

Deponent

**Verification**

Verified at Ranchi on this day of 3<sup>rd</sup> July, 2025 that the averments & facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed there from.



*Abusbaque Siddique P.*

Deponent

*[Signature]*  
Signature Attached for Identification of Lawyer

03 JUL 2025

झारखण्ड सरकार  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

पत्र संख्या-7/पर्या0प्रदू0(वाद)-15/2021-1532 व0प0, राँची, दिनांक-05/5/25

प्रेषक,

नमिता कुमारी,  
सरकार के संयुक्त सचिव।

सेवा में,

डिवीजनल रेलवे मैनेजर,  
ईस्टर्न रेलवे, आसनसोल डिवीजन।

विषय :- माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No-13/2024/EZ in O.A. No-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन के संबंध में।

प्रसंग- 1. विभागीय पत्रांक-1805 दिनांक-13.05.2024, पत्रांक-2541 दिनांक-02.07.2024, पत्रांक-2716 दिनांक-10.07.2024 पत्रांक-3653 दिनांक-12.09.2024 एवं पत्रांक-3911 दिनांक-04.10.2024।  
2. केन्द्रीय प्रदूषण नियंत्रण पर्वद, क्षेत्रीय निदेशालय, कोलकाता दिनांक 27.03.2025

महाशय,  
निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र संदर्भ में कहना है कि माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No-13/2024/EZ in O.A. No-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन में कृत कार्रवाई प्रतिवेदन अद्यतन अप्राप्त है एवं पारित आदेश का अनुपालन प्रतिवेदन दिनांक-15.07.2024 तक दायर किया जाना आदेशित है।

पारित आदेश का कार्यात्मक अंश निम्नवत है:-

Para 7- We, therefore, dispose of the present M.A. with a direction to the State Respondents/Stakeholders to complete the remaining compliances as enumerated in the Report of the Joint Committee by 30.06.2024 thereafter the Committee shall re-visit the site in question and submit fresh Compliance Report before this Tribunal by 15.07.2024.

उपर्युक्त आदेश के अनुपालन के लिए केन्द्रीय प्रदूषण नियंत्रण पर्वद, क्षेत्रीय निदेशालय, कोलकाता द्वारा प्रसंगाधीन पत्र-2 से अनुरोध किया गया है।

प्रसंगाधीन पत्र-2 की प्रति संलग्न करते हुए अनुरोध है कि पारित आदेश के पूर्ण अनुपालन के निमित्त ससमय आवश्यक कार्रवाई करते हुए कृत कार्रवाई प्रतिवेदन (Compliance Report) अविलंब उपलब्ध कराने की कृपा की जाय।

अनु:-यथोक्त।

विश्वासभाजन,

(नमिता कुमारी)

सरकार के संयुक्त सचिव।

ज्ञापांक-7/पर्या0प्रदू0(वाद)-15/2021-1532 व0प0, राँची, दिनांक-05/5/25  
प्रतिलिपि-सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची/उपायुक्त, दुमका को प्रसंगाधीन पत्र की प्रति सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।  
अनुरोध है कि प्रश्नगत वाद में दिनांक-25.04.2024 के पारित आदेश का पूर्ण अनुपालन सुनिश्चित करवाने की कृपा की जाय एवं Compliance Report अविलंब समर्पित करने की कृपा की जाय।  
अनु:-यथोक्त।

सरकार के संयुक्त सचिव।

झारखण्ड सरकार

वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

पत्र संख्या-7/पर्या0प्रदू0(वाद)-15/2021-3911

व0प0, राँची, दिनांक-04/10/24

प्रेषक,

राजू रंजन राय,  
सरकार के विशेष सचिव।

सेवा में,

डिवीजनल रेलवे मैनेजर,  
ईस्टर्न रेलवे, आसनसोल डिवीजन।

विषय- माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No.-13/2024/EZ in O.A. No.-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन के संबंध में।

प्रसंग- विभागीय पत्रांक-1805 दिनांक-13.05.2024, पत्रांक-2541 दिनांक-02.07.2024 एवं पत्रांक-2716 दिनांक-10.07.2024।

महाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में कहना है कि माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No.-13/2024/EZ in O.A. No.-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन में आपके द्वारा कृत कार्रवाई की सूचना विभाग को उपलब्ध नहीं कराई गई है।

अनुरोध है कि पारित आदेश के पूर्ण अनुपालन के निमित्त आवश्यक कार्रवाई करते हुए कृत कार्रवाई प्रतिवेदन (Compliance Report) अविलंब उपलब्ध कराने की कृपा की जाय।

विश्वासभाजन

( राजू रंजन राय )  
सरकार के विशेष सचिव

ज्ञापांक-7/पर्या0प्रदू0(वाद)-15/2021-3911

व0प0, राँची, दिनांक-04/10/24

प्रतिलिपि-सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची/उपायुक्त, दुमका को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनुरोध है कि प्रश्नगत वाद में दिनांक-25.04.2024 के पारित आदेश का पूर्ण अनुपालन सुनिश्चित करवाने की कृपा की जाय एवं Compliance Report अविलंब समर्पित करने की कृपा की जाय।

सरकार के विशेष सचिव

प्राप्त

झारखण्ड सरकार

289

वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

पत्र संख्या-7/पर्या0प्रदू0(वाद)-15/2021-3653  
प्रेषक,

व0प0, राँची, दिनांक-12/9/24

राजू रंजन राय,  
सरकार के विशेष सचिव।

सेवा में,

अध्यक्ष-सह-कार्यकारी निदेशक,  
वेस्ट बंगाल पावर डेवलपमेन्ट कोरपोरेशन, कोलकाता।

डिवीजनल रेलवे मैनेजर,  
ईस्टर्न रेलवे, आसनसोल डिवीजन।

तीग स्मार

विषय- माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No.-13/2024/EZ in O.A. No.-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन के संबंध में।

प्रसंग- विभागीय पत्रांक-1805 दिनांक-13.05.2024, पत्रांक-2541 दिनांक-02.07.2024 एवं पत्रांक-2716 दिनांक-10.07.2024।

महाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में कहना है कि माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No.-13/2024/EZ in O.A. No.-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन में आपके द्वारा कृत कार्रवाई प्रतिवेदन अद्यतन अप्राप्त है।

अनुरोध है कि पारित आदेश के पूर्ण अनुपालन के निमित्त आवश्यक कार्रवाई करते हुए कृत कार्रवाई प्रतिवेदन (Compliance Report) अविलंब उपलब्ध कराने की कृपा की जाय।

विश्वासभाजन

11/9/24

( राजू रंजन राय )

सरकार के विशेष सचिव

ज्ञापांक-7/पर्या0प्रदू0(वाद)-15/2021-3653

व0प0, राँची, दिनांक-12/9/24

प्रतिलिपि-सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची/उपायुक्त, दुमका को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनुरोध है कि प्रश्नगत वाद में दिनांक-25.04.2024 के पारित आदेश का पूर्ण अनुपालन सुनिश्चित करवाने की कृपा की जाय एवं Compliance Report अविलंब समर्पित करने की कृपा की जाय।

11/9/24

सरकार के विशेष सचिव

प्राकृत

झारखण्ड सरकार

वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

पत्र संख्या-7/पर्या0प्रदू0(वाद)-15/2021-27/6

व0प0, राँची, दिनांक-10/7/24

288

प्रेषक,

राजू रंजन राय,  
सरकार के विशेष सचिव।

सेवा में,

अध्यक्ष-सह-कार्यकारी निदेशक,  
वेस्ट बंगाल पावर डेवलपमेन्ट कोरपोरेशन, कोलकाता।

डिवीजनल रेलवे मैनेजर,  
ईस्टर्न रेलवे, आसनसोल डिवीजन।

विषय :- माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No-13/2024/EZ in O.A. No-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन के संबंध में।

प्रसंग- विभागीय पत्रांक-1805 दिनांक-13.05.2024 एवं पत्रांक-2541 दिनांक-02.07.2024।

महाशय,  
निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र संदर्भ में कहना है कि माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No-13/2024/EZ in O.A. No-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन में कृत कार्रवाई प्रतिवेदन अद्यतन अप्राप्त है।

विदित है कि दिनांक-25.04.2024 के पारित आदेश द्वारा अनुपालन प्रतिवेदन दिनांक-15.07.2024 तक दायर किया जाना आदेशित है।

अनुरोध है कि पारित आदेश के पूर्ण अनुपालन के निमित्त ससमय आवश्यक कार्रवाई करते हुए कृत कार्रवाई प्रतिवेदन (Compliance Report) अविलंब उपलब्ध कराने की कृपा की जाय।

विश्वासभाजन

10/7/24

(राजू रंजन राय)

सरकार के विशेष सचिव

ज्ञापांक-7/पर्या0प्रदू0(वाद)-15/2021-27/6

व0प0, राँची, दिनांक-10/7/24

प्रतिलिपि-सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची/उपायुक्त, दुमका को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनुरोध है कि प्रश्नगत वाद में दिनांक-25.04.2024 के पारित आदेश का पूर्ण अनुपालन सुनिश्चित करवाने की कृपा की जाय एवं Compliance Report अविलंब समर्पित करने की कृपा की जाय।

10/7/24

सरकार के विशेष सचिव

झारखण्ड सरकार  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

286

पत्र संख्या-7/पर्या0प्रदू0(वाद)-15/2021-2541

व0प0, राँची, दिनांक-02/7/24

प्रेषक,

राजू रंजन राय,  
सरकार के विशेष सचिव।

सेवा में,

अध्यक्ष-सह-कार्यकारी निदेशक,  
वेस्ट बंगाल पावर डेवलपमेन्ट कोरपोरेशन, कोलकाता।

डिवीजनल रेलवे मैनेजर,  
ईस्टर्न रेलवे, आसनसोल डिवीजन।

विषय :- माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No-13/2024/EZ in O.A. No-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन के संबंध में।

प्रसंग- विभागीय पत्रांक-1805 दिनांक-13.05.2024

महाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र संदर्भ में कहना है कि माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No-13/2024/EZ in O.A. No-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन में कृत कार्रवाई प्रतिवेदन अद्यतन अप्राप्त है।

विदित है कि दिनांक-25.04.2024 के पारित आदेश द्वारा अनुपालन प्रतिवेदन दिनांक-15.07.2024 तक दायर किया जाना आदेशित है।

अनुरोध है कि पारित आदेश के पूर्ण अनुपालन के निमित्त ससमय आवश्यक कार्रवाई करते हुए कृत कार्रवाई प्रतिवेदन (Compliance Report) अविलंब उपलब्ध कराने की कृपा की जाय।

विश्वासभाजन,

21/7/2024  
(राजू रंजन राय)

सरकार के विशेष सचिव

ज्ञापांक-7/पर्या0प्रदू0(वाद)-15/2021-2541

व0प0, राँची, दिनांक-02/7/24

प्रतिलिपि-सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्वद, राँची/उपायुक्त, दुमका को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनुरोध है कि प्रश्नगत वाद में दिनांक-25.04.2024 के पारित आदेश का पूर्ण अनुपालन सुनिश्चित करवाने की कृपा की जाय एवं Compliance Report अविलंब समर्पित करने की कृपा की जाय।

21/7/2024  
सरकार के विशेष सचिव

झारखण्ड सरकार  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

पत्र संख्या-7/पर्या0प्रदू0(वाद)-15/2021-1805

व0प0, राँची, दिनांक-13/5/24

प्रेषक,

राजू रंजन राय,  
सरकार के विशेष सचिव।

सेवा में,

अध्यक्ष-सह-कार्यकारी निदेशक,  
वेस्ट बंगाल पावर डेवलपमेन्ट कोरपोरेशन, कोलकाता।

डिवीजनल रेलवे मैनेजर,  
ईस्टर्न रेलवे, आसनसोल डिवीजन।

विषय :- माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No-13/2024/EZ in O.A. No-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश के अनुपालन के संबंध में।

महाशय,

निदेशानुसार उपर्युक्त विषयक माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No-13/2024/EZ in O.A. No-19/2021/EZ में दिनांक-25.04.2024 के पारित आदेश की प्रति संलग्न करते हुए अनुरोध है कि पारित आदेश के पूर्ण अनुपालन के निमित्त ससमय आवश्यक कार्रवाई करते हुए कृत कार्रवाई से विभाग को अविलंब अवगत कराने की कृपा की जाय।

वाद की अगली सुनवाई दिनांक-15.07.2024 निर्धारित है।

विश्वासभाजन,  
10/5/2024

(राजू रंजन राय)  
सरकार के विशेष सचिव

ज्ञापांक-7/पर्या0प्रदू0(वाद)-15/2021-1805

व0प0, राँची, दिनांक-13/5/24

प्रतिलिपि-सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्षद, राँची/उपायुक्त, दुमका को दिनांक-25.04.2024 के पारित आदेश की प्रति सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनुरोध है कि प्रश्नगत वाद में माननीय NGT के पारित आदेश का पूर्ण अनुपालन सुनिश्चित करवाने की कृपा की जाय।

10/5/2024

सरकार के विशेष सचिव

# ANNEXURE-B

326

**Current compliance report of Dumka Goods shed, in terms of timeline given in the action plan prepared by the joint committee duly constituted by Hon'ble NGT, EZ Bench Kolkata in M.A No. 13/2024/EZ in O.A. No. 19/2021/ EZ in the matter of Ravi Shankar Mandal Vrs. Union of India and others.**

In light of the compliance of direction of meeting of minutes of joint committee held on 03/04/2024 in the office chamber of the principal Secretary, Forest Environment & Climate Change Department, GOJ in compliance of the direction issued by the hon'ble NGT, EZ Bench Kolkata in its order dated 18/03/2024 in M.A No. 13/2024/EZ in O.A No. 19/2019/EZ in the matter of Ravi Shankar Mandal Vrs. Union of India and others, Dumka Goods shed was inspected on **15.05.2025** by the following officials :-

- i. Sri Anjaneyulu Dodde, Deputy Commissioner, Dumka
- ii. Sri Amul Kumar Soren , Regional Officer JSPCB, Regional Office Dumka
- iii. Sri. Marshal A silva, Sr.DCM, E.R, Asansol
- iv. Sri Sameer Kumar Baraik, A.E.E , JSPCB, Regional Office Dumka
- v. Sri Sanjay Kumar, GSS, Goods Shed Dumka Railway Station
- vi. Sri Ramasish Chaterjee , GM-WBPDCL
- vii. Sri Chandra Shekhar ,VP, BGR

**Inspection has been carried out for the remaining compliances listed below.**

	Points of Action Plan	Compliance Status
a	PTZ cameras are not installed at Phulo Jhano Chowk	PTZ cameras have been installed at Phulo Jhano Chowk. Photograph enclosed as <b>Annexure - I</b>
b	Dust collection has not been installed at the Railway Siding in accordance with the directions given,	In this regard, Asst. Comml. Manager –I, Eastern Railway, Asansol has submitted a request letter Ref no. C.4/Pollution Control/ASN/20 Asansol, Dated 19-05-2025. Stating that installation of dust collector in such an open space of Dumka Goods Shed to mitigate the coal dust is not feasible However PM 10 analyzer has been installed at the railway siding to monitor PM10 levels, with its online connectivity provided to the JPSCB server. Letter enclosed as <b>Annexure - II</b>
c	GI sheet with a height ranging from 20 to 25 feet, has not been installed between coal siding railway line	The GI sheet, with a height ranging from 20 to 25 feet,

	no.05 and 06 to prevent dust and airborne particles from the siding area from entering into the passenger area	has been installed between coal siding railway line no. 05 and 06 to prevent the dust and airborne particles from the siding area from entering into the passenger area.
d	07 Fog mist cannon are installed and functional in the north direction and 3 more fog mist cannon are to be installed in the same direction	14 Nos. of fog mist cannon have been installed, at the railway siding for effective dust suppression.
e	No water sprinklers have been installed on the side of stone chips siding to control the dust particles	During the inspection, the GSS of the Goods Shed at Dumka Railway Station informed that five mist fog cannons have been purchased and are currently in the process of being installed. The construction of platforms for the fog mist cannons and the water line connections is also underway.
f	A pucca approach road has not been constructed in the wharf area and the space between railway line no.05 and 06 to mitigate the dispersion of re-suspended dust and airborne particles	A pucca approach road has been constructed using concrete railway Sleeper in the wharf area and the space between railway line no. 05 and 06 to mitigate the dispersion of re-suspended dust and airborne particles.
g	Wheel washing and vehicle wetting facility has not been developed at the specified location.	WBPDCI has developed a combined coal wetting & wheel washing facilities in transportation route at mauza-Hetkoria near Nakti village before entering the populated area of Dumka town.

  
 (Amul Kumar Soren)  
 Regional Officer, JSPCB, Dumka

  
 (Anjaneyulu Dodde)  
 Deputy Commissioner, Dumka



Fig- 01 Joint committee.



Fig- 02 PTZ camera at phulo Jhano Chowk.



Fig- 03 GI sheet height ranging from 20 to 25 feet between railway line no. 05 and 06.



Fig- 04 fog mist cannon installed at railway siding.



Fig- 05 Combined coal wetting and wheel washing facility.



Fig- 06 Pucca approach road between railway line no. 05 and 06.

# पूर्व रेलवे

## EASTERN RAILWAY

SR. DCM'S OFFICE, DRM BUILDING, EASTERN RAILWAY, ASANSOL DIVISION, ASANSOL

No.C.4/Pollution Control/ASN/20

Asansol Dated 19.05.2025

Regional Officer,  
Jharkhand State Pollution Control Board,  
Dumka, Jharkhand

Sub: Non feasibility of installation of dust collector in an open space of Dumka goods shed.

This is to bring to your kind attention that while complying for renewal of CIO for Dumka Goods shed, this division had brought to your notice that installation of Dust collector at open space is not feasible.

In addition to the above, during joint visit at Dumka goods shed site on 15.05.2025 by DC Dumka and Sr. DCM/ASN to probe the pollution related issues, it was once again informed by Sr. DCM/ASN and there was a consensus that to function properly a dust collector needs a point of succession to reduce dust particle from air. This point of succession is not available at Dumka Goods shed with such an open space so **installation of dust collector in such an open space of Dumka goods shed to mitigate the coal dust is not feasible.**

This is for your kind information please.

*[Handwritten Signature]*  
19/05/25

(Ravi Shankar Prasad)  
Asstt. Comm'l. Manager I  
for Sr. Div'l Comm'l. Manager  
Eastern Railway, Asansol

पूर्व रेलवे

**EASTERN RAILWAY**

SR. DCM's OFFICE, DRM BUILDING, EASTERN RAILWAY, ASANSOL DIVISION, ASANSOL

**No. C.4/Pollution Control/ASN/20**

**Asansol Dated 19/05/2025**

Regional Officer,  
Jharkhand State Pollution Control Board,  
Dumka, Jharkhand

**Sub:** Non feasibility of installation of dust collector in an open space of Dumka goods shed.

This is to bring to your kind attention that while complying for renewal of CTO for Dumka Goods shed, this division had brought to your notice that installation of Dust Collector at open spaces is not feasible.

In addition to the above, during joint visit at Dumka goods shed site on 15/05/2025 by DC, Dumka and Sr. DCM/ASN to probe the pollution related issues, it was once again informed by Sr. DCM/ASN and there was a consensus that to function properly a dust collector needs a point of succession to reduce dust particle from air. This point of succession is not available at Dumka Goods shed with such an open space so **installation of dust collector in such an open space of Dumka goods shed to mitigate the coal dust is not feasible.**

This is for your kind information please.

*(Signature)*  
19/05/25

(Ravi Shankar Prasad)  
Asstt. Comml Manager I  
for Sr. Divl Comml Manager,  
Eastern Railway, Asansol

झारखण्ड सरकार  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

पत्र संख्या-7/पर्या0प्रदू0(वाद)-15/2021-2279 व0प0, राँची, दिनांक-02/7/25

प्रेषक,

जॉन केरकेट्टा,  
विशेष कार्य पदाधिकारी।

सेवा में,

डिवीजनल रेलवे मैनेजर,  
ईस्टर्न रेलवे, आसनसोल डिवीजन।

विषय :- माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No-13/2025/EZ in O.A. No-19/2021/EZ में दिनांक-08.04.2025 के पारित आदेश के अनुपालन के संबंध में।

महाशय,

निदेशानुसार उपर्युक्त विषयक माननीय NGT, कोलकाता में विचाराधीन वाद M.A. No-13/2025/EZ in O.A. No-19/2021/EZ में दिनांक-08.04.2025 के पारित आदेश की प्रति संलग्न करते हुए अनुरोध है कि पारित आदेश के पूर्ण अनुपालन के निमित्त ससमय आवश्यक कार्रवाई करते हुए कृत कार्रवाई से विभाग को अविलंब अवगत कराने की कृपा की जाय।

वाद की अगली सुनवाई दिनांक-11.07.2025 निर्धारित है।

इसे अत्यावश्यक समझा जाय।

अनु0:- यथोक्त।

विश्वासभाजन,

  
( जॉन केरकेट्टा )  
विशेष कार्य पदाधिकारी।

ज्ञापांक-7/पर्या0प्रदू0(वाद)-15/2021-2279 व0प0, राँची, दिनांक-02/7/25  
प्रतिलिपि-सदस्य सचिव, झारखण्ड राज्य प्रदूषण नियंत्रण पर्सद, राँची/उपायुक्त, दुमका को दिनांक-08.04.2025 के पारित आदेश की प्रति सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

अनुरोध है कि प्रश्नगत वाद में माननीय NGT के पारित आदेश का पूर्ण अनुपालन सुनिश्चित करवाने की कृपा की जाय।

अनु0:- यथोक्त।

  
विशेष कार्य पदाधिकारी।